

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No.62 of 2014 &  
IA No. 116 of 2014**  
**&**  
**APPEAL No.64 of 2014 &  
IA No. 118 of 2014**

**Dated : 11<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s): Mr. Prem Joshi for  
Mr. Sakesh Kumar for R.1**

**ORDER**

Post the matters for hearing on **28.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js